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(2024) 11 NCDRC CK 0082

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 4248 Of 2012

State Bank Of India (Erstwhile

State Bank Of Travancore) & 2 APPELLANT

Ors

Vs

R. Vishwanatha Pai (R-1 Since Deceased Through Lrs) & Anr

RESPONDENT

Date of Decision: Nov. 21, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Chandrachur Bhattacharya, Manoj Kumar Dubey, C. M. Jayakumar, Amit Kumar

Singh

Final Decision: Dismissed

Judgement